

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 114 OF 2017

Dated : 29th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Kishangarh Hi-tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Verma
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. Pradeep Misra for R-2

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. As a last chance time is granted and he may file the same along with IA on or before 28.12.2018 with advance copy to the other side.

List the matter on **03.01.2019.**

**(Ravindra Kumar Verma)
Technical Member**

Ts/kt

**(Justice Manjula Chellur)
Chairperson**